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do agree to nominate two members from Rajya Sabha to associate with the Committee on Public Undertakings of this House for the unexpired portion of the term of the Committee ending on 30 April, 1991 *vice* Shri Virendra Verma ceased to be a member of Rajya Sabha on his appointment as a Governor and Dr. G. Vijaya Mohan Reddy resigned from the Committee and do communicate to this House the names of the members so nominated by Rajya Sabha.'

I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the meembers of Rajya Sabha so nominated, may be communicated to this House."

SPECIAL MENTIONS

Incorrect Information given by a Member regarding Miss Mamta Banerjee

THE DEPUTY CHAIRMAN: Mr. Dipen Ghosh.

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, I would like to know about the health of Miss Mamta Banerjee.

...(Interruptions)...

डा. रत्नाकर पाण्डेय: (उत्तर प्रदेश): महोदया, मैंने शुक्रवार को. (ब्यवधान)

THE DEPUTY CHAIRMAN: I have permitted Mr. Dipen Ghosh. All of you, please take your seats. I have permitted him to speak. I have allowed Mr. Dipen Ghosh to raise the matter about Miss Mamta Banerjee.

SHRI DIPEN GHOSH: Madam Deputy Chairman...(Interruptions)

THE DEPUTY CHAIRMAN: The Chairman has permttted him and I am allowing him to speak Mr. Dipen Ghosh has wrttten letters to the Chairman and to me and I am allowing him to speak.

नहीं, श्राप बैठ जाइये। ऐसे खड़े होने की बात हाऊस में मत करिये। ग्राप बैठ जाइये।

डा. रत्नाकर पाण्डेय : मैडम, ...(व्यवधान)...

उपसभापति : नहीं, ग्राप बैठ जाइये । मैंने ग्रापको समझा दिया है । ग्राप बैठ जाइये ।

.... (Interruptions)....

SHRI DIPEN GHOSH: Ma dam (Interruptions)....

THE DEPUTY CHAIRMAN: It is all right, but let him say what he wants to say. *(Interruptions)...* Let Mr. Dipen Ghosh say what he wants to say. I will permit you.

SHRI DIPEN GHOSH: On 17th August around 5.15 P.M. when the Minister of State for External Affatrs, Mr. Hari Kishore Singh, was to make a statement on the condition of Indians in Kuwait, my learned colleague, Mr. Ratnakar Pandey, suddenly rose and said that Miss Mamta Banerjee, an ex-Member of Lok Sabha, succumbed to the injuries she had sustained on the previous day in Calcutta in a clash between pre and anti-banch elements. And he Condemned the Left-Front Government of West Bengal; he wanted an outright condemnation of the Government there from the House. He wanted the House to pass a condolence resolution and be adjourned. The Vice-Chairman...

SHRIMATI JAYANTHI NATA-RAJAN (Tamil Nadu): They tried to kill her.

डा. र नाकर पाण्डेय : यह बिल्कुल मसत्य है...(ब्यवधान)

उपसभापतिः मैंने आप हो बोलने की अनुमति...(ब्यवधान)

..(Interruptions)...

THE DEPUTY CHAIRMAN: I will permit you to speak. Please take your seat.

SHRI DIPEN GHOSH: Madam, I quote from the official proceedings of the Rajya Sabha what Dr. Ratnakar Pandey had himself stated...

(Interruptions)

THE DEPUTY CHAIRMAN: Please take your seat. I will permit you. The Chairman has given permission to Mr. Dipen Ghosh and I have permitted to him to speak... (Interruptions)... No, it does not matter. That day also, the House was misled and then it was adjourned.

SHRI DIPEN GHOSH: I will quote from the official proceedings of the Rajya Sabha what Dr. Ratnakar Pandey had stated in Hindi:

"माननीय उपसभाघ्यक्ष जी, दु:ख के साथ मैं इस सदन को सूचना देना चाहता हूं कि हम'रेदूसरे सदन साथी श्रीमती ममता बैनर्जीका भाज दिन में डेढ बजे कलकत्ता में निधन हो गया है।...कलकत्ता से मेरे सूचना ग्राई , दिन में डेढ़ बजे श्रीमती ममता बनर्जी का निधन हो गया है इसके लिये हम लोग शोक प्रकट करते हैं ।वैस्ट बंगाल सीपीएम० कीजो सरकार है उसने बरी तरह से उनको मःरा है। यह हमारे दल की एक मुखर साथी थीं ग्रौर उच्च कोटि की वक्ता थी । उन पर इतना बुटल एटैक किया

गया कि उनका निधन हो गया। इसके प्रति हम प्सदन में शोक प्रकट करना चाहते हैं।"

फिए और भी े, मैं पढता नहीं चाहता है। Madam Deputy Chairman, the Vice-Chairman in the Chair at that time immediately advised tha senior. Cabinet Minister, Mr. Murasoli, Maran, who was present in the House, to get the news confirmed and he asked the Minister of External Affairs to make his statement and the Members to seek their clarifica tions in the meantime. Mr. Pandev and some of his colleagues did not allow the Vice-Chairman to conduct the House accordingly. They were in sisting on condemnation of the Left Front Government of West Bengal and on adjourning th House after passing a condolence resolu

SOME HON. MEMBERS: No, no.

SHRI DIPEN GHOSH: I can quote. But 1 do not want to take the time of the House. I have got a copy of the official proceedings and it does not speak well for you. It is on record. I am not quoting.

Madam, the Vice-Chairman in the Chair at that time had no alternative but to annouce adjourment of the House after advising the Minister to collect the information. Immediately thereafter we got information that the Minister of Parliamentary Affairs, Mr. P. Upendra, had contacted the Chief Minister of West Bengal and got information that Miss Ba-nerjee was hale and hearty...

SHRI SURESH KALMADI (Maharashtra): Not hale and hearty. She had 13 stitches in the head. And you call it 'halo and hearty'!

THE DEPUTY CHAIRMAN: Whatever the Minister said, he is repeating it. Those are not his words.

SHRI DIPEN GHOSH: I am only repeating what he said. I

personally contacted my Calcutta office and they also informed me the same news. Madam Deputy Chair man, having heard his information from the House. vou vourself had contacted Calcutta and you go the information that Miss Mamta Banerjee was very much alive and kicking (Interruptions)

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THE DEPUTY CHAIRMAN: No, no, Mr. Dipen Ghosh. You restrict yourself. I did not come to the House....

SHRI DIPEN GHOSH: I have only used the English phrase....

THE DEPUTY CHAIRMAN: No, I did not come to the House and announce it. I got the information; I was told that the House was concerned. When 1 was told that such a news had come to the House, I telephoned and found out and informed Mr. Ratnakar Pandey that she was alive and that the news was wrong.

THE LEADER OF THE OPPO-SITION (SHRI P. SHIV SHANKER): Madam, the word he used is not in good taste.

THE DEPUTY CHAIRMAN: I did not use any word like that. (Interruptions) I do not know what he is saying. Please sit down. I did not tell him....

SHRI P. SHIV SHANKER: We are only bringing to your notice that the word 'kicking' is not in good taste.

THE DEPUTY CHAIRMAN: I will look into the record.

SHRI DIPEN GHOSH: I am sorry, this is an English phrase, "alive and koking. It does not mean that she is kicking. Madam, you know better than anybody else the meaning of that word in English ...

SHRI S. S. AHLUWALIA (Bihar): He should withdraw that word.

Mentions

THE DEPUTY CHAIRMAN: No. no; no withdrawal. I will look into the record. If there is anything unparliamentary. I will remove that.

SHRI S. S. AHLUWALIA: He should withdraw that word.

JAYANTHf SHRIMATI NATARAJAN: Madam, that word should not be used (Interrup tions)

SHRI S. S. AHLUWALIA: He should withdraw that word _____ (In terruptions)

THE DEPUTY CHAIRMAN: All of you, take your seats. I will take my own decision... (Interruptions)

SHRI S. S. AHLUWALIA: Madam, he should withdraw that word or you should expunge it from the records... (Interruptions)

SHRIMATI JAYANTHI TARAJAN: It should not be allowed to go on record...(Interruptions)...

SHRI S. S. AHLUWALIA: It should not be allowed (Interruptions)

THE DEPUTY CHAIRMAN: I will look into the records and see what is right and what is wrong. I will judge it... (*Interruptions*) You please sit down (Interrup tions) I have said that I would look into the re;ords. so, you please sit down... (Interruptions)...

SHRI S. S. AHLUWALIA: Madam, he has used that word and that should not go on record (Interruptions)....

THE DEPUTY CHAIRMAN: All of you, please sit down (Interruptions) ---- Let Mr. Dipen [The Deputy Chairman]

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speak.... (Interruptions) Ghosh Please sit down.... (*Interruptions*)

SHRI DIPEN GHOSH: Madam, will kindly vou appreciate... (Interruptions)...

डा० एरनाकर पाण्डेय : मैडम, कम्य निस्ट कामरेडों ने . . . (व्यवधान)

THE DEPUTY CHAIRMAN: I have said that nothing will go on record (Interruptions) Nothing of what Mr. Ahluwalia says or what anybody else says without my permission will go on record... (Interruptions) There should be order in the House some I have said that I (Interruptions) would go into the records (Interruptions) I am giving my ruling now. I will go into the re cords. This is my ruling (Interruptions).... Let Mr. Dipen Ghosh speak.

SHRI DIPEN GHOSH: Madam, do not support those who engineered an attack on Mrs Mamata Banerjee. I condemn the attack, the physical attack, on Miss Mamata Banerjee....(Interruptions)

Madam, you will kindly appre ciate that this attempt on the part of an honourable Member of Parlia ment to mislead the House by con veying an unfounded news is repre hensible (Interruptions) It is reprehensible (Interruptions).... Madam, I consider it to be a serious misdemeanour on the part of a Member of Parliament.... (Interruptions)

THE DEPUTY CHAIRMAN: Please allow him to speak-----(Interruptions)

SHRI DIPEN GHOSH: to use the floor of Parliajneat to trade an unfounded charge against the duly elected Government of a State.... (Interruptions).... Madam, Parliament is an august body and it has its own honour and if a Member tries to take advantage of his immunity in speaking on the floor of

Parliament and if he tries to utilise the floor of Parliament to trade charges against a State Government which cannot be defended by that Government here in Parliament...

SHRI SURESH KALMADI: You are here to defend.

SHRI DIPEN GHOSH: On an unfounded news, it is a misdemeanour on the part of a Member of Parliament. And, Madam, this is not the first time. You may kindly recollect that some days ago, when there was a complaint from the other side It was I who, after you allowed me to speak said that there was a limit to the cock-and-bull stories being related on the floor of the Rajya Sabha and. Madam, on the 17th August, they crossed that limit also. He said something based on an unfounded information about the death of a member, of a leader, of their own party; Madam, I belong to a party and other leaders also belong to their respective parties. I appeal to Mr. Shiv Shanker, the Leader of the Opposition. Did this speak well of his party?

(interruptions) Did this speak well of his party? ___ (Interruntions) (Interruptions)

Did it not bring shame on his party? (Interruptions).... Did it not cause damage to the credi bility of his party? (Interrup tions) __

SHRI P. SHIV SHANKER: Madon? It is not his business to talk about Congrss (I) Party.... (*Interruptions*) If somebldy says something, how can be condemn the whole party ?.... (Interruptions)... You cannot apply it to the whole party.... (Interruptions)

SHRI DIPEN GHOSH: Just wait for a minute (Interr uptions)

SHRI P. SHIV SHANKER: Madam, how cane talk about the whole party ---- (Interruptions).... We were not a party to that (Interruptions)....

THE DEPUTY CHAIRMAN: Mr. Ghosh, you do not talk about everyofle, but you tak about the concerned person only.. ..(Inte rruptions), but you talk about the concerned person only (Inte rruptions)

SHRI DIPEN GHOSH: O. K.

(Interruptions)

THE DEPUTY CHAIRMAN: He should not talk about the party. (Interruptions)....

SHRI DIPEN GHOSH: I am glad that the Congress (I) Party delinks itself from the reprehensibles act committed by Dr. Ratnakar Pandey on 17th Mugust. I would request you to seek sn apology from Dr. Ratnakar Pandey for misleading the House. It is a question of privilege of the House. He has deliberately misled th House. Let him apologise on the floor of the House. Thank you.

(Interruptions)

THE DEPUTY CHAIRMAN: He is doing it. Dr. Ratnakar Pandey, do you want to say something?

डा० रत्नाकर पाण्डेय : माननीय उप-सभापति जी, जब माननीय दीपेन घोष जी बोल रहे थे तो म्रापके ग्रादेश से मैंने तो कोई इंटरेप्शन किया ग्रौर कोई रिएक्शन दिया। ग्रब मुझे... (व्यवधान)...

Don't teach me. The Deputy Chairman is here. I do not want you teaching.

THE DEPUTY CHAIRMAN: I feel it was not only Dr. Ratnakar Pandey. There ware six other Members who also spoke. While that lady was alive, all these Members spoke on the basis of wrong information. We wish her long life. It was a mistake. Dr. Ratnakar Pandey, whatever you want to say, you can say. (Interruptions) Please have order in the House.

श्री ग्रदल बिहारी वाजपेयी (मध्य प्रदेश) : महोदया, क्या आज भी मेंबरों को बोलने का मौका मिलेगा?

उपसभापति: हां. मैं श्रापको बोलने दंगी । क्योंकि उनसे माफी मंगवा रही इसलिये र्मैने उनको कहा, उनका मेटर था । मैं ग्रापको एलाउ करूंगी।

डा. र नाकर पाण्डेय: महोदया, दीपेन जी ने जो कुछ कहा है, उसमें पूरा नहीं पढ़। है। इसी सदन में मैंने कह था कि सरकार बताये कि यह खबर या गलत है? मेरे पास... (व्यवधान)

Please don't interrupt me, Mr. Dipen Ghosh.

SHRI DIPEN GHOSH: Madam, he is telling untruth. Shall I quote the proceedings?

(Interruptions)

SHRI V. NARAYANASAMY (Ponudicherry): Why is he not allow ing him to speak?

ष्ठा० र नाकर पाण्डेय : माननीय उप-सभापति जी, मैंने सद में यह सूचना, जो कुछ पढ़ा, जो मझो टेलीफोन से मिली, वह मैंने सदन को दी ग्रौर उसके बाद हमने ग्रीर हमारे दल के माननीय सदस्यों ने सरकार से पूछा सभापति के माध्यम से, कि भगवान करे यह खबर झुठी हो, सदन को सूचित करो कि सच क्या है मिनिट तक यह*सरकार बीस (व्यवधान)

THE DEPUTY CHAIRMAN Don't use these words. 1 won't permit it. You give your apology and sit down. No debate on it. I am not allowing any debate on it. I warn you. You just apologise if you want to apologise. Otherwise I will ask someone else. Don't throw more fire into an already anarchic situation. I not permitting it.

^{*}Not rec orded.

(The Deputy Chairman] आप मांकी मांग रहें ?

डा. रःनाकर पाण्डेयः गैडम, मेरे ऊपर श्रारोप लगाया गया है ...

उपसमापति : नहीं, नहीं, श्राप भाषण न करें।

डा॰ रत्नाकर पाण्डेथ: मैंडम, मेरे ऊपर धारोप लगाया गया है। दुर्भाग्य से, सौभाग्य से ग्राप उस समय चेयर पर नहीं थीं, इसलिये उस बारे में जान लें, ो-तीन सेंटेस में कहूंगा।

उपसमापति: भापको गलत इतला मिली थी । भाप कह दीजिये-गलती हो गई।

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डा. रस्नाकर पाण्डेय: मैडम, मेरे पास देलीफोन ग्राया था। यह भी सत्य है कि पूरे कलकत्ता में शेयर बाजार से लेकर चारों तरफ पांच बजे तक यह शोर था कि ममता बनर्जी मर गई है भीर इस पर यह खबर ग्राई, लेकिन यह सरकार...

श्री दीपेन घोषः शेयर -बाजार बन्द हो गया था । . . . (स्थवधान) . . .

का० रानाकर पाण्डेय: मैंडम, मिस्टर प्रजातक सूद, जो इनके मंत्री हैं, उन्होंने खुद स्वीकार किया है कि ममता बनर्जी नहीं रही। श्रीर उस श्राधार पर मैंने सदन में सूचना दी श्रीर सरकार से पूछा कि श्रगर यह सत्य है, भगवान करे कि यह सत्य न हो, तो इसकी पुष्टि नहीं दे पाई। ऐसी स्थित में, ममता बनर्जी की श्रारती श्रापकी सरकार ने नहीं उतारी है ... (व्यवधान)

THE DEPUTY CHAIRMAN: Not beyond that---- (Interruptions) SHRI DIPEN GHOSH: Will he be allowed to say all that? Then I will have the right to reply.

डा॰ रःनाकर पाण्डेयः उपसभापति महोदय, (व्यवधान)...

उपसभापति: बस, ग्रापने कह दिया, बात खत्म हो गई।...(व्यवधान)...

श्री पी. शिव शंकर : इसको बढ़ाना उचित नहीं है । ...(व्यवधान)...

THE DEPUTY CHAIRMAN: He said it was a mistake. I do not know....

श्री पी. शिव शंकर: इसको बढ़ाना उचित तो नहीं है। श्रव श्राप बोलेंगे, फिर दूसरे लोग बोलेंगे। (ब्यवधान)...

डा॰ रत्नाकर पाण्डेथ: ग्रीर वैस्ट बंगाल गवर्नमेंट जिस तरह से (ब्यव्धान)...प्रहार कर रही है उन पर ...(ब्यवधान)...

THE DEPUTY CHAIRMAN: St x people spoke on it. It was only Mr. Ratnakar Pandey who informed the House. There were six others who spoke on it. I got it from the record. So, I will allow Atalji on will allow Atafji to speak. (Interruptions) Mr. Jagesh Desai, will you please take your seat?

डा॰ र नाकर पाण्डेयः उसकी हम निन्दा करते हैं और जो सही सूचना मैंने सदन को नहीं दी, उसके लिये हम सदन के समक्ष सादर खेद प्रकट करते हैं।

THE DEPUTY CHAIRMAN: I am not permitting you, Mr. Narayanasamy. You please take your seat. (Interruptions)

श्री पी. शिव शंकरः वाजपेयी जी, ...(ण्यवधान)...

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, please take your seat. (Interruptions)

श्री पी० शिव शंःः श्राप याद की जि र्, मोरारजी भाई भी जय प्रकाश जी के ताल्लुक से उस हाऊरा में बोले थे ं इसकी बढ़ाना कोई उचित नहीं । श्रव वह खेद प्रकट कर रहे हैं, इस मामले को खत्म की जिर्। (व्यवधान)

SHRI DIPEN GHOSH: You cannot draw the corollary.

SHRI S. S. AHLUWALIA: If you are allowing him, you allow a debate on this issue' (*Interruptions*)

THE DEPUTY CHAIRMAN: I am not permitting you, Mr. Nara-yanasamy. Take your seat.' Nothing will go on record.

SHRI V. NARAYANASAMY :**
Dr.ABRAR AHMED KHAN
(Rajasthan) :**

THE DEPUTY CHAIRMAN: It is not going on record. Please sit down. (Interruptions) Mr. Abrar Ahmed, please take your seat. (Interruptions) This is the way you people be have in the Houses and do not allow any body to speak.

ग्रापबोलिए ग्रटल जी।

श्री ग्रटल बिहारी वाजपेयी : महोदश (व्यवधान)

THE DEPUTY CHAIRMAN: There was a Member in this House. The matter arose about one lady who was sarrested and could not be found. I myseff went to her house. So, until and unless we ascertain that somebody is dead or alive, we should not pass such comments. This is not fair. I do not agree with it. (Interhpttons)

I am permitting Atalji to speak. (Interruptions) If he has misled the House, I will see the record. Bur let Atalji speak.

श्री **मटल बिहारी वाजपेयी:** महोदया ...(ब्यवधान)... THE DEPUTY CHAIRMAN: I have only permitted Atal Bihari Vajpayee. No other person will go on record.

(Interruptions)

SHRI N. K. P. SALVE (Maharashtra) : Madam, I very respectfully urge upon you..

THE DEPUTY CHAIRMAN . No, Mr. Salve. I request you. I have permirted Mr. total Bihari Vajpayee. He is a Member of this House.

SHRI N. K. P. SALVE: Kindly close this matter. It is very unfortunate.

THE DEPUTY CHAIRMAN: Many matters arose in this House and never closed in one sentence. If he wants to say something, I have to permit him. I do not know what he wants to say,

SHRI N. K. P. SALVE : After he expressed regrets..

THE DEPUTY CHAIRMAN: Doesn't matter. You listen to him, and then you might pass comments.

श्री एन०के०पी० साल्बे : बोलने से क्या फायदा होने वाला है, माफी मांग ली है । . . . (व्यवधान) . . .

श्री प्रटल विहारी वाजपेयी: माफी नहीं मांगी है।...(व्यवधान)...

श्री दीपेन घोषः माफी नहीं मांगी है, माफी मांगने दो । . . (व्यवधान) . .

श्री प्रटल विहारी वाजपेयी: माफी नहीं मांगी है।...(ब्यबधान)...

SHRI DIPEN GHOSH: He has not apologised. (Interruptions)

उपसभापति: बोलिए ।

श्री घटल बिहारी वाजपेयी: महोदया, मैं उस दिन सदन में मौजूद था ... (व्यवधान)

^{**}Not recorded.

THE DEPUTE CHAIRMAN: Mr. Narayanasamy, please take your seat. I have allowed Mr. Vajpayee. (Interruptions) I am not allowing you. No. (Interruptions) I said 'No to you.

(Interruptions)

श्री ग्रटल बिहारी वाजपेयी। महोदया
मैं मामले को बढ़ाना नहीं चाहता।
लेकिन मैं उस दिन सदन मैं मौजूद था।
जो कुछ हुश्रा सचमुच में उसकी निदा
करने के लिये शब्द नहीं हैं। मैं उम्मीद
करता था कि पाण्डेय जी से एक गलती
हो गयी, बड़ी भारी गलती हो गयी...
(व्यवधान)

श्री सुरेन्द्रजीत सिंह ग्रहलुवालियाः ग्रीर ममता बनर्जी के बारे में जो कुछ हग्रा उसके बारे में...(व्यवधान)...

THE DEPUTY CHAIRMAN: No justification. (Interruptions) Nobody justifies any atrocities on women. (Interruptions)

ग्रटल जी बोलिये, मैंने इन्हें परिमट नहीं किया है। (Interruptions)

There is no point in interrupting. It is not going on record. (Interruptions)

श्री मटल बिहारी वाजपेयी: पूरी पार्टी उस कांड पर पर्दी डालने की कोशिश कर रही है। (Interruptions)

THE DEPUTY CHAIRMAN: Nobody justifies atrocities on any woman, Mamta Banerjee or anybody. Nobody will support. But it does not give a right to a Member to kill her when she is alive.

(Interruptions)

I have allowed Mr. Vajpayee. (Interruptions)

SHRI V. NARAYANASAMY: Democracy is being murdered in West Bengal. (Interruptions)

THE DEPUTY CHAIRMAN; Nobody is supporting atrocities on women. Nobody in this House has ever supported atrocities on women. We are discussing it day in and day out. (Interruptions) Do not argue with me when I am speaking. Take your seat. (Interruptions) What is this? Is it an atrocity on the House or what? This is not the way. (Interruptions)

SHRI DIPEN GHOSH: Madam you can well appreciate. If the Members of Parliament behave like this, you can imagine how their colleagues will behave in the streets of Calcutta. (Interruptions)

SHRI P. SHIV SHANKER: This is very unfortunate. Mr. Dipen Ghosh, the way you speak. (Interruptions)

SHRI DIPEN GHOSH: You cannot control your men here. (Interruptions)

How can your men in West Bengal be controlled ? (Interruptions)

SHRI P. SHIV SHANKER: This is an irresponsible way of speaking.

SHRI DIPEN GHOSH: They are indulging in anti-social activities. They are burning trams and buses. (Interruptions)

श्री अटल बिहारी बाजपेशी: महोदया, माफी नहीं क्यों माँग सकते, माफी मांगने के लिये भी बड़प्पन चाहिये। श्रीर मैं ब्रामा करता या कि विरोधी दल के नेता इस बारे में कुछ कहेंगे। भविष्य में ऐसा मामला दोहराया न जाये। इसके बारे में सभी दलों के सदस्यों... (व्यवधान)

श्री पी० शिव शंकर: मैंने स्पट्ट रुप से कहा कि वह खड़े रहे हैं क्षमा मांगने के लिये...(व्यवधान) ... उनको क्षमा मागने के लिए हमने... (व्यवधान)...

special

श्री ग्रटल बिहारी वाजवेयी: ग्रपनी पार्टी के नेता के नाते आपको कुछ कहना नहीं है क्या...(स्थवधान) श्रीर भी मेंवर्स थे। मामले का राजनीतिक लाम उठाना चाहते हैं ।

श्री पी० शिव शंकर: मैंने खेद भी प्रगट किया ग्रीर...(ब्यवधान) दोनों बातें मैंने कही हैं ...(स्थवधान)

श्री ब्रटल बिहारी वाजवेगी: पार्टी के सारे मामले को ग्रपने से ग्रलग करना चाहते हैं । क्यों क्या यह पाटीं का मामला नहीं है ।

श्री पी० शिव शंकर: आप राजनीतिक रुप देना चापते हैं ।

श्री ष्रदल बिहारी वाजवेगी: नहीं देना चाहते हैं। 100 B 18

श्री पी० शिव शंकर: ग्राप राजनीतिक रुप देना चाहते हैं श्रीर तो कोई है

श्री श्रद्धल बिहारी वाजवेमी: राज-नीतिक रुप तो उस दिन ग्राप लोगों ने दिया ... (व्यवधान) ६ और अस्

श्री पी० शिव शंकर: हम खुद इसका खंडन करते हैं...(व्यवधान)

श्री हंस राज भारद्वाज (मध्य प्रदेश): क्यों मारा, किसलिए मारा...(व्यवधान) एक महिला को इस तरह से मारने का वया हक है...(व्यवधान)

SHRI P. SHIV SHANKER: We condemn it outright. That was a very wrong statement. (Interruptions)

SHRI N. K. P. SALVE: This is very unfortunate. This should not

have happened. We should not have lowered the dignity of the House.

उपसमापति: भ्रगर रत्नाकर जी खेद के बजाय यह कहते कि मुझ से गलती हुई...(व्यवधान) खेद तो माफी नहीं ह । ग्रगर वह यह कहते कि मैं ग्रपोलो-जाइज करता हूं तो कुछ नुकसान नहीं

SHRI N. K. P. SALVE: Madam, we apologise for what has happened. He has expressed regret. Kindly put an end to this matter, for God's sake.

THE DEPUTY CHAIRMAN: I wish everybody supported me to end the matter. (Interruptions).

SHRI N. K. P. SALVE: How can there be a debate on this? can there be a debate on this? (Interruptions)

THE DEPUTY CHAIRMAN

I cannot hear you because three people are speaking at a time. When I say something nobody wants to hear and you say that I should restore order in the House. I said that the other day not only Mr. Ratnakar Pandey but on the false information which he gave 6 other people spoke. If Mr. Atal Bihari Vajpayee says a word (Interrup tions). I have gone through the record. You please go through the record and see. If other people also said that this was wrong and it should not have happened, let Mr. Atal Bihari Vajpayee also say a word. Heavens will not fall if he says something. (Interruptions). What is the harm? He is a Member of this House. He has a right to say something. He was present in the House. (Interruptions). This is the way they argue with the Chair and I am trying to restore order. (Inter ruptions). Mr. Salve, I will permit you. Let him speak. I give my word, I will permit you. Let Mr. Atal

[The Deputy Chairman]

Bihari Vajpayee complete his sentence, I will permit you. I have always stood by my commitment. Let him say something. (Interruptions). How can you stop the Member from speaking? Every day we discuss atrocities on women. Let him also say something. Why do you object?

श्री हंसराज भारहाज: ग्रटल का महिलाग्रों के प्रति...(व्यवधान)

THE DEPUTY CHAIRMAN: Please do not say that. Don't say about anybody.

SHRI HANSRAJ BHARDWAJ: What are you saying? You seem to be very much concerned about (Interruptions).

SHRI YASHWANT SINHA (Bihar) *r* You are casting aspersions on the Chair. Mr. Bhardwaj, you have to maintain decorum in this House. You cannot charge the Chair, you are casting aspersions.

THE DEPUTY CHAIRMAN: The House is being taken to ransom. I want everything said against the Chair to go on record. Let everybody know, let it be on record. Whatever anybody says against the Chair, let it go on record. Let the people know.

SHRI HANSRAJ BHARDWAJ: She does not need your protection.

SHRI YASHWANT SINHA: But you need my advice. I have to discipline you.

श्री अटल बिश्ररी वाजपेयी: महोदया, मुझे अपने बारे में चिता हो रही अरेर मैं आपसे आश्वासन चाहता हूं। मैं इस सदन का वर्तमान सदस्य हूं। कुमारी ममता बनर्जी इस समय किसी सदन की सदस्य नहीं हैं। वह भ्तपूर्व संसद सदस्य हैं। वह जीवित हैं, किंतु उन्हें मार दिया गया। किर भी अगर

किसी के मरने की सूचना दी जाए तो जो व्यक्ति जीवित है उसके प्रति क्या हमारी जिम्मेदारी नहीं है...(व्यवधान)

THE DEPUTY CHAIRMAN : Please take your seat.

कुमारी सईदा खातून (मध्य प्रदेश) : जय प्रकाण नारायण जी के मामले मैं... (व्यवधान)

श्री श्रटल बिहारी वाजपेयी : यह जो कुछ हुग्रा, उसको ठीक टहरा रहे हैं । इनको इसका खेद नहीं : । मुझे इसी-बात की चिंता है ।

श्री एन०के०पी० साल्बे: श्राप हमारी नीयत में खोट मत देखिए । गलती हुई ह, यह हम मानते हैं । जैसी श्रापकी गलती हुई थी वैसी इन ही गलती हुई है।

श्री श्रटल बिहारी वाजपेयी: महोदया,, मुझे डर है कि कल कहीं मेरे बारे में गलती न हो जाए ... (व्यवधान)... कहीं ऐसा न हो कि मैं जीवित रहूं ग्रौर सदन में कह दिया जाए कि मैं मर गया हूं ग्रौर मेरे मरण पर शोक प्रस्ताव पेश करने की तैयारी हो जाए...

श्री एन०क्षे०पी॰ ता वे : ग्रटल जी, 🗣 यह गलत बात है...(क्ष्यधान)

THE DEPUTY CHAIRMAN; Order, order. I have not allowed you. I have not permitted ----- I have allowed him. Let him finish. (Interruptions).

श्री एनः केः पो स! वे : यह गलत बात है, ऐसा नहीं हैं...(ब्यवधान)

श्री श्रटल बिहारी व। जियेशी: महोदया ग्रगर पाण्डेय जी को कोई सूचना मिली श्री तो वे सचिवालय को कह सकते थे, पूछ सकते थे, मगर एक महिला की मौत को मुददा बनाया जाए, यह उचित नहीं है...(व्यवधान)

महोदवा, उनके उत्पर जो लाठी प्रहार हुम्रा है, उसकी म्रलग से चर्चा हो सकती

है। ग्राप उसकी निन्दा करना चाहते हैं, करिए, हम भी उस में साथ दे सकते हैं, लेकिन यह मरने की बात कैसे ग्राई ? ... (व्यवधान)

माफ करिए, ग्राप ने जो कुछ कहा था, वह बहुत गंभीर था । महोदया, यह एक मैबर का मामना नहीं है। इसलिए मुझे अफसोस है । मैं उम्मीद करता था कि लीडर ग्राफ ग्रपोजिशन खेद व्यक्त करेंगे, लेकिन इन्होंने एक वाक्य भी नहीं कहा . . . (व्यवधान) . . .

THE DEPUTY CHAIRMAN: Have some respect.

SHRIN. K. P. SALVE: Madam, give me half a minute. I will take half a minute. What had happened was on account of sheer inadvertance and was bona fide Bonafide inadvertance should not be sought to be politicised What has hap pened is most unfortunate

उन्होंने माफी मांग ली है, खेद व्यक्त किया है...(व्यवधान)...

He said, "I express my regret".

THE DEPUTY CHAIRMAN: Did he apologise? Where did he apologise?

कहां माफी मांगी है ? कहिए कि माफी मांगता हं . . . (व्यवधान)

डा० रसाकर पाण्डेय : मैंने सूचना जो दी थी उसमें जो बुटि हुई है, उसके लिए मैं पूरी तरह से खेद प्रकट करत! हं . . (ब्यवधान)

SHRI N. K. P. SALVE: What he has said is enough. That is an apology. "I express regret" is an apology. Madam, I submit that it must be cleirly understood, Mr. Vajpayee is a very hon'ble Member of this House and he must know that you d:> not impute motives to Dr. Ratnakar Pandey. I want to ask a simple question: Do we,

Madam, want our esteemed and beloved leader, a colleague in Calcutta, to be subjected to this kind of rumour? Not at all. We would never want to do that....

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): Madam, he has gracefully expressed his regrets. Please end the matter.

SHRI N. K. P. SALVE: That is the end of the matter, I agree. He has expressed regret. That is the end of the matter. Thank you, Madhu.

PROF. MADHU DANDAVATE : He has gracefully expressed regret. End the matter and let us go over to the next item.

डा॰ र नाकर पाण्डेय: महोदया,...*

THE DEPUTY CHAIRMAN: That will not go on record.

पांडे जी, अगर जिन्दगी में कोई गलती होती है तो उस पर टिप्पणी मत कीजिए, इसको बढाइए मत ।

Otherwise I will ask Mr. Baby...

प्रो॰ मध् दण्डवते : उन्होंने रिग्नेट ऐक्सप्रेस किया है, अब उसको खत्म कीजिए . . . (व्यवधान)

SHRI M. A. BABY (Kerala): Regarding bonafide, Mr. Salve has mentioned and I do not want to question his bona fides, but I would like to know from hon. Pandeyji, after having made the statement here and after having the House adjourned—I will take his word as correct. I want to know whether he has tried to know from some journalists whether the fact is correct or not. If he has made such inquiries with the press, then, without crosschecking that he has raised the issue in the House. Then one has to

*Not recorded.

[Shri M. A. Baby]

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suspect his bona fides. This I would like to get clarified by Paudeyji. .. .(Interruptions)...

उपसभापति: पाण्डेय जी क्या जर्ने-लिस्ट से पूछा था ? ...(व्यवध**ा**न) पांडे जी ग्राप कुछ कहना चाहते हैं... Pandey, wants (ब्यवधान) Mr. to say something.

श्री ईश दल यादव (उत्तर प्रदेश) : मेरा दूसरा प्वाइंट है...(ब्यवधान)

उपसमापति : यह दूसरे पांडे जी है कुछ कहना चाहते हैं । ... (व्यवधान)

श्री विशम्मर नाथ पाण्डे (नाम निर्दे-शत) : मैडम, मैं इस सदन को आपके माध्यम से याद दिलाना चाहता है कि सन् 1978 या उसके ग्रासपास जब मैं इस सदन का सदस्य था तो यह सदन एडजार्न हुम्रा था एक बढ़ी सूचना के थ्रा**धा**र पर । प्रधान मंत्री जी ने... (व्यवधान)

उपसभापति: ग्रगर गुस्ताखी न हो तो **पैं ग्रापको रि**माइन्ड करुं कि लोक सभा डजार्न हुई थी, राज्य सभा एडजार्न नहीं 🗂 थी । इस सिलसिले में ममता बनर्जी इस सदन की सदस्य कभी रही हैं। एक शात मैं रूल की बतारही हं।...(ब्यवधान)

श्री बिश्म्भर नाथ पांडे : मेरी वात सन लीजिए...(व्यवधान)

THE DEPUTY CHAIRMAN: Just a minute. Not Jayaprakash Narayan. That is not the matter. That is closed. Don't talk wrong facts. गलत बात रिकार्ड में मत लाइये। लोक समा एडजार्न हुई थी उनको याद नहीं होगा। (व्यवधान)

श्री बिशम्भर नाथ पांडे: मैं इस सदन का मैम्बर था । (व्यवधान) जय-प्रकाश नारायण जी बहुत बीमार थे ग्रीर

श्री मोरारजी देसाई जो उस समय प्रधान मंत्री थे उनकी सुचना के आधार पर इस सदन ने प्रस्ताव पास किया था उनकी मृत्यु के बारे में । ऐसी गलती हो सकती हैं। स्रगर पाण्डेय जी को गलत सूचना मिली तो उनको स्वीकार कर लेना चाहिए (ण्यवधान) उनको मान लेना चाहिए कि उनकी सूचना गलत थी । ईण्वर करे ज्यादा उम्र हो ममता बनर्जी की । यह गलतियां हो सकती हैं इसलिए ऐसी गलतियां भ्रगर साबित हो जाएं ... (व्यवधान)

THE DEPUTY CHAIRMAN: Now Mr. Suresh Pachouri...... (In terruptions). .. .1 have called Mr. Suresh Pachouri.

डा. ग्रबरार ग्रहमद खान: मैडम.. (व्यवधान)

श्री **ईश दत्त यादवः** मेरा दूसरा विषय है...(व्यवधान)

डा० रतनाकर पाण्डेय: हमारे सदन के एक माननीय सदस्य श्री बलराम सिंह यादव...(व्यवधान)...को उत्तर प्रदेश की सरकार ने जिस तरह से . . . (व्यवधान)

THE DEPUTY CHAIRMAN: No, no, I am not allowing you. I am allowing Mr. Suresh Pachouri. Special Mentions. .. . (Interruptions)...

डा० रशाकर पाण्डेय: वरी तरह से पीटा गया . . . (ज्यवधान) यह देखिये . . . (व्यवधःन)

SHK1 DIPbN CJHOSH : This is the stand of the honourable Member... (*Interruptions*)... cannot be brought here.

THE DEPUTY CHAIRMAN: No, it is not permitted in the House.

हा उस मैं नहीं दिखायेंगे... (व्यवधान)

SHRI DIPEN GHOSH: Point of order. He should be named. .. .(Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Pandey, please take it away. ... (Interruptions)... Mr. Pandey, take it away. You cannot bring it; take it away... (Interruptions)... I say, take it away...(Interruptions)... I adjourn the House of 10 miniutes.

The House then adjourned at fortyfive minutes past twelve of the clock.

House reassembled at one of the clock, The Deputy Chairman in the Chair.

Alleged Censoring of Doordarshan's "Khula Manch" **Programme**

THE DEPUTY CHAIRMAN: I hope now the re will be peace. So, I can call Shri Suresh Pachouri. He is not here. Yes, Mr. Salve.

SHRI N. K; P. SALVE (Maharashtra): Madam, I crave your indulgence to refer to a matter in which this Government has indulged in a most shameless operation of sialism in censoring a very important item on the Doordarahan's "Khula on the Doordarahan's "Khula Manch". "Khula Manch" in English means 'open platform'. Amongst others, Indian Express has this to say. I will just read two lines and I am done.

"The Minister was critical of both the Pepsi deal and the Maruti-Suzuki collaboration and not particularly supportive of the industrial policy, recently announced by the Government."

Questions were allowed to the participants to be put to the Railway Minister. The Railway Minister answered those questions. Thereafter those questions which were inconvenient to this Government were censored. This Government which swears day in and day out, in season and out of season, by its avowed commitment of running an open Government censors this kind

of a thing. I don't think much of the "Khula Manch" business. As it is a very shameful performance, but at least there must be a modicum of honesty. A Minister whom you are putting there to eulogise the Go vernment performance if he chooses to criticise, let it come openly. It is no longer a secret that their's is not a cohesive Cabinet at all. 'Each one unto himself they work'. But what is worse is that they are resorting to of a censoring programme which is called as "Khula Manch". It is now absolutely clear that this Government is not only not worth its salt, is not only going back on the promises it has given, but is also indulging in a very heinous act. It is indulging in an act of virtual treachery to the nation. That is what I charge. (Interruptions) Yes, treachery in the sense that they are not being true to what they have promised. Therefore, I would i ike to know from the Minister of Information and Broadcasting as to who ordered the censoring. I would also like to know whether or not they are going to show that part which has been censored. If they don't do so, the credibility of this Government which is already at a very low ebb, will completely evaporate.

JAIPAL REDDY SHRI S. (Andhra Pradesh): Madam, let Mr. Salve not bother about the credibility of the Government (Interruptions)

THE DEPUTY CHAIRMAN: He has asked for it.

SHRI SUBRAMANIAN SWA-MY (Uttar Pradesh): Madam, he is not a Minister.

THE DEPUTY CHAIRMAN: He is a Member. He is answering for himself.

SHRIMATI JAYANTHI NAT-ARAJAN (Tamil Nadu): What .Mr. Fernandes has said is that he will not allow the Industrial policy to be passed.